

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 33

CP/209(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **19.07.2024**

NAME OF THE PARTIES: LOUIS DREYFUS ARMATEURS SAS (FOR
WINDING UP OF ALBA ASIA PRIVATE
LIMITED

Section 271(1) & 272 of the Companies Act, 2013

ORDER

1. Mr. Anshu Bhanot a/w Ms. Priyanka Zaveri, Ld. Counsel for the Petitioner present.
2. Ld. Counsel for the Applicant in CA 305/2023, which is listed today at Sr. No. 24 and petitioner in CP 209/2023 seeks adjournment to engage arguing counsel. Time granted.
3. List this matter for further consideration on **13.08.2024**.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)
/NP/

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)